vigil and security arrangements and around vital installations; strengthening of intelligence gathering and sharing capabilities, particularly at the cutting edge level; upgradation and modernization of Central and State Police Forces; assistance for raising India Reserve Battalions; re-imbursement of various types of Security Related Expenditure (SRE) to the State Governments; assistance under Special Infrastructure Scheme (SIS), assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of intelligence and assistance in development works through a range of schemes of different Central Ministries.

State-wise financial assistance provided to naxal affected States is enclosed as Statement.

Statement
State-wise financial assistance provided to naxal affected States

Release of funds

(Rs. in crore)

	Modernisation of State				Security Related			Special	
Police Forces		E	Expendit	penditure					
									structure
									Scheme*
	2002-	2007-	2008-	2009 -	2002-	2007 -	2008-	2009 -	2008-
	03 to	80	09	10	03 to	80	09	10	09
	2006-07				2006-07				
Andhra Pradesh	420.24	87.34	83.84	66.58	26.47	10.79	5.83	1.98	5.89
Bihar	148.67	16.24	41.57	7.77	7.23	2.30	5.22	2.77	16.05
Chhattisgarh	164.68	41.72	26.54	2.25	26.37	10.45	20.12	4.60	27 . 50
Jharkhand	131.30	50.95	69.86	3.63	25.71	17.24	23.50	4.99	23.80
Madhya Pradesh	216.52	57.68	40.37	26.47	6.05	1.70	4.00	0.11	2.93
Maharashtra	395.66	78.87	75 .8 6	22.19	10.05	4.62	4.72	0.67	3.40
Orissa	138.80	45.80	42.54	16 . 53	12.92	12.16	13.09	3.71	11.77
UttarPradesh	426.36	115.44	02.32	19.12	2.25	0.80	0.80	0.51	8.66
West Bengal	98.47	44.45	32.18	8.92	3.78	2.88	1.68	0.66	
TOTAL	2140.7	538.49	415.08	173.46	120.83	62.94	78.96	20.00	100.00

^{*} The scheme was introduced in 2008-09.

Smuggling of cows to Bangladesh

1454. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that several thousands of cows are being sent to Bangladesh for slaughter illegally;
- (b) whether it is also a fact that smuggling is taking place deep inside the Sunderban jungles in connivance with BSF personnel;
 - (c) if so, the details in this regard; and
 - (d) the action taken to curb the anti-Indian activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) There have been reports of clandestine smuggling of cattle through porous and riverine border of Indo-Bangladesh. There are institutional mechanisms to take cognizance and legal action against criminals and anti-social elements on borders who are found involved in such activities. The Government has taken many preventive measures to stop the transborder criminal activities including smuggling which, *inter-alia*, includes round the clock surveillance and patrolling on the borders and establishment of observation posts; construction of border fencing and flood lighting; introduction of modern and *hi-tech* surveillance equipments; up-gradation of intelligence set up; establishment of additional Border Out Posts along borders to reduce *inter-se* distance and co-ordination with the State Governments and the concerned intelligence agencies. Effective measures are taken to stop such activities.

Naxalites preparing for a war with Government

†1455. SHRIMATI KUSUM RAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the fact that the naxalites are preparing for a war with Government and Government system in the jungles of Jharkhand, Maharashtra, West Bengal and Madhya Pradesh which was disclosed in a media report on 13 November;
 - (b) if so, action details thereof; and
 - (c) the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Some inputs indicate about the plans of the naxalites to launch offensive against the State's security apparatus.

State Government take appropriate action against the naxal activities. The Central Government assists efforts of the State Governments to deal with naxalites in the States. These include deployment of Central paramilitary forces (CPMFs); sanction of India Reserve (IR) battalions, modernization and upgradation of the State Police and their intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; assistance under Special Infrastructure Scheme (SIS), assistance in training of State Police through Ministry of Defence, Central Police organizations and Bureau of Police Research and Development; sharing of intelligence and assistance in development works through a range of schemes of different Central Ministries.

[†] Original notice of the question was received in Hindi